

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Review Application No.15 of 2017 (SZ)  
in  
Application No.243 of 2014 (SZ)**

**Applicant(s)**

Vs.  
M/s Sri Suryodaya Processing Pvt. Ltd.  
Unit –I&II, Ellapalayam,  
Periasemur Post,  
Erode 638 004.

**Respondent(s)**

S.M. Govindasamy  
Secretary,  
People Health and Development  
Council, No.22, East Street,  
Sottaiyampalayam, R.N. Pudur Post,  
Erode 638 005 and 5 other.

**Legal Practitioners for Applicant(s)**

M/s S. Kolandasamy

**Legal practitioners for respondent(s)**

M/s A Suresh Sakthimurugan for R1,  
M/s Rita Chandrasekar for R3 & R4

**Review Application No.16 of 2017 (SZ) in  
Application No.244 of 2014 (SZ)**

**Applicant(s)Vs.**

M/s Sri Suryodaya Processing Pvt. Ltd.  
Unit –I&II, Ellapalayam,  
Periasemur Post,  
Erode 638 004.

**Respondent(s)**

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**Legal practitioners for respondent(s)**

M/s A Suresh Sakthimurugan for R1,  
M/s Rita Chandrasekar for R3 & R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 20.11.2018  Applicant & counsel not present. No representation for respondent. For appearance of both and reply call on 18.12.2018.  (Tmt. Meena Satheesh) Registrar